

[English]

Industrial/Commercial Concern operating on Railway Land in Delhi

9846. SHRI L.K. ADVANI: Will the Minister of RAILWAYS be pleased to state:

(a) the names of industries commercial concerns and other parties which are operating on railway land in New Delhi/Delhi area and from whom the Railways are making efforts to get its land vacated;

(b) whether there are any dues against some of them, if so, the details thereof alongwith interest thereon, in cases where dues are more than a lakh of rupees;

(c) the details of cases in courts or under arbitration and since when and the outcome thereof; and

(d) whether there is any fresh Action Plan to expedite these matter, if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). A statement is given below:

(d) Yes, Sir. Railways are pursuing the cases in the Courts. A Committee of heads of Departments at the Headquarters level goes into the grievances of licences in regard.